GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3477 ANSWERED ON FRIDAY, THE 16TH MARCH, 2018 [PHALGUNA 25, 1939 (SAKA)]

DEVELOPMENT OF CORPORATE SECTOR

QUESTION

3477. SHRI SUNIL KUMAR MONDAL:

Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री be pleased to state:

- (a) whether the Government has spent funds for the development of Corporate Sectors in the country during the last four years;
- (b) if so, the details thereof, State-wise; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR LAW AND JUSTICEAND CORPORATE AFFAIRS(SHRI P.P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री (श्री पी.पी. चौधरी)

- (a) No Madam.
- (b) Does not arise.
- (c) Being a regulatory Ministry since its inception, this Ministry has the role of policy making only. As such no allocation for Corporate Sector are made by this Ministry.

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